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## ABBREVIATIONS

|       |  |        |  |
|-------|--|--------|--|
| ADB   | : Asian Development Bank                               |        | Officers   |
| ADRs  | : American Depository Receipts                         | CPSS   | : Committee on Payment and Settlement Systems                          |
| AI    | : Approved Intermediaries                              | CRAR   | : Capital to Risk-weighted Assets Ratio                                |
| ALM   | : Asset Liability Management                           | CRR    | : Cash Reserve Ratio   |
| AMC   | : Asset Management Company                             | CSO    | : Central Statistical Organisation                                     |
| AMFI  | : Association of Mutual Funds in India                 | CTR    | : Compliance Test Reports  |
| AML   | : Anti-Money Laundering                                | DFIs   | : Development Financial Institutions/Designated Financial Institutions |
| AO    | : Adjudicating Officer                                 | DIIIs  | : Domestic Institutional Investors                                     |
| ASR   | : Annual Statistical Report                            | DIP    | : Disclosure and Investor Protection                                   |
| ATR   | : Action Taken Report                                  | DIS    | : Delivery Instruction Slip  |
| AUC   | : Assets Under Custody                                 | DMRC   | : Derivatives Market Review Committee                                  |
| AUM   | : Assets Under Management                              | DPs    | : Depository Participants  |
| BO    | : Beneficiary Owner                                    | DTCC   | : Depositories Trust and Clearing Corporation                          |
| BSE   | : Bombay Stock Exchange Ltd.                           | DvP    | : Delivery <i>versus</i> Payment                                       |
| C&D   | : Corporatisation and Demutualisation                  | ECBs   | : External Commercial Borrowings                                       |
| CBDT  | : Central Board of Direct Taxes                        | ECNs   | : Electronic Contract Notes  |
| CBOE  | : Chicago Board of Options Exchange                    | ECS    | : Electronic Clearing Service  |
| CBOT  | : Chicago Board of Trade                               | EDIFAR | : Electronic Data Information Filing and Retrieval                     |
| CCCPS | : Cumulative Compulsorily Convertible Preference Share | EGM    | : Extraordinary General Meeting  |
| CCIL  | : Clearing Corporation of India Limited                | ELSS   | : Equity Linked Saving Scheme  |
| CDR   | : Corporate Debt Restructuring                         | ETF    | : Exchange Traded Fund   |
| CDSL  | : Central Depository Services (India) Limited          | F & O  | : Futures and Options  |
| CEO   | : Chief Executive Officer                              | FATF   | : Financial Action Task Force  |
| CFDS  | : Corporate Filing and Dissemination System            | FEMA   | : Foreign Exchange Management Act                                      |
| CFO   | : Chief Financial Officer                              | FII    | : Foreign Institutional Investment                                     |
| CFT   | : Combating Financing of Terrorism                     | FIIIs  | : Foreign Institutional Investors                                      |
| CIC   | : Central Information Commission                       | FIMMDA | : Fixed Income Money Market and Derivatives Association of India       |
| CIS   | : Collective Investment Scheme                         | FIPB   | : Foreign Investment Promotion Board                                   |
| CLB   | : Company Law Board                                    |        |  |
| CME   | : Chicago Mercantile Exchange                          |        |  |
| CPE   | : Continuing Professional Education                    |        |  |
| CPF   | : Customer Protection Fund                             |        |  |
| CPIOs | : Central Public Information                           |        |  |

## ABBREVIATIONS

|         |  |           |  |
|---------|--|-----------|--|
| FIs     | : Financial Institutions                               | KYC       | : Know Your Client   |
| FIU-IND | : Financial Intelligence Unit - India                  | LEAPS     | : Long Term Equity Anticipation Securities   |
| FMCG    | : Fast Moving Consumer Goods                           | MAPIN     | : Central Database for Market Participants and Investors                                 |
| FPOs    | : Follow-on Public Offerings                           | MBs       | : Merchant Bankers   |
| FRBM    | : Fiscal Responsibility and Budget Management Act      | MCR       | : Monthly Cumulative Report  |
| FSA     | : Financial Services Authority, UK                     | MFs       | : Mutual Funds   |
| FSAP    | : Financial Sector Assessment Programme                | MIMPS     | : Manner of Increasing and Maintaining Public Shareholding in Recognised Stock Exchanges |
| FUTP    | : Fraudulent and Unfair Trade Practices                | MoF       | : Ministry of Finance  |
| GDCF    | : Gross Domestic Capital Formation                     | MoU       | : Memorandum of Understanding  |
| GDP     | : Gross Domestic Product                               | MWPL      | : Market Wide Position Limit   |
| GDR     | : Global Depository Receipt                            | NAV       | : Net Asset Value  |
| GDS     | : Gross Domestic Saving                                | NBFCs     | : Non-Banking Financial Companies  |
| GETF    | : Gold Exchange Traded Fund                            | NCAER     | : National Council of Applied Economic Research  |
| GIR     | : General Index Registrar Number                       | NCD       | : Non Convertible Debenture  |
| GNP     | : Gross National Product                               | NDP       | : Net Domestic Product   |
| HPAC    | : High Powered Advisory Committee                      | NDS       | : Negotiated Dealing System  |
| IB      | : Intelligence Bureau                                  | NFO       | : New Fund Offer   |
| ICAI    | : Institute of Chartered Accountants of India          | NISM      | : National Institute of Securities Markets   |
| ICSI    | : Institute of Company Secretaries of India            | NNP       | : Net National Product   |
| IDR     | : Indian Depository Receipt                            | NSDL      | : National Securities Depository Limited   |
| IFRS    | : International Financial Reporting System             | NSE       | : National Stock Exchange of India Limited   |
| IMF     | : International Monetary Fund                          | OD        | : Offer Document   |
| IMSS    | : Integrated Market Surveillance System                | ODI       | : Offshore Derivatives Instrument  |
| IOSCO   | : International Organisation of Securities Commissions | OI        | : Open Interest  |
| IPEF    | : Investor Protection and Education Fund               | OIAE      | : Office of Investor Assistance and Education  |
| IPF     | : Investor Protection Fund                             | OTC       | : Over the Counter   |
| IPO     | : Initial Public Offer                                 | P/B ratio | : Price to Book-Value Ratio  |
| IRDA    | : Insurance Regulatory and Development Authority       | P/E ratio | : Price-Earnings Ratio   |
| IT      | : Information Technology                               | PAN       | : Permanent Account Number   |
| KIM     | : Key Information Memorandum                           | PIL       | : Public Interest Litigation   |
|         |  | PIOs      | : Public Information Officers / Persons of Indian Origin                                 |

## ABBREVIATIONS

|              |  |         |  |
|--------------|--|---------|--|
| PMAC         | : Primary Market Advisory Committee  | SLR     | : Statutory Liquidity Ratio  |
| PMLA         | : Prevention of Money Laundering Act   | SMAC    | : Secondary Market Advisory Committee / Securities Market Awareness Campaign |
| P-Notes      | : Participatory Notes  | SMARTS  | : Securities Markets Automated, Research, Training and Surveillance          |
| PTC          | : Pass Through Certificate   | SMEs    | : Small and Medium Enterprises   |
| QIB          | : Qualified Institutional Buyer  | SPAN    | : Standardised Portfolio Analysis of Risk                                    |
| QIP          | : Qualified Institutional Placement  | SPVs    | : Special Purpose Vehicles   |
| RAIN         | : Registrars Association of India  | SRO     | : Self-Regulatory Organisation   |
| RBI          | : Reserve Bank of India  | SSL     | : Secured Socket Layer   |
| REIT         | : Real Estate Investment Trust   | STA     | : Share Transfer Agent   |
| REMF         | : Real Estate Mutual Fund  | STP     | : Straight Through Processing / Systematic Transfer Plan                     |
| RSEs         | : Regional Stock Exchanges   | STR     | : Suspicious Transaction Report  |
| RTGS         | : Real Time Gross Settlement   | STT     | : Securities Transaction Tax   |
| RTI          | : Registrar to an Issue / Right to Information   | SWP     | : Systematic Withdrawal Plan   |
| SARFAESI Act | : Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act | T-Bills | : Treasury Bills   |
| SASRF        | : South Asian Securities Regulators' Forum   | TCS     | : Tata Consultancy Services Limited  |
| SAT          | : Securities Appellate Tribunal  | TIDCO   | : Tamilnadu Industrial Development Corporation                               |
| SC(R)A       | : Securities Contracts (Regulation) Act  | TM      | : Trading Member   |
| SC(R)R       | : Securities Contracts (Regulation) Rules  | UCC     | : Unique Client Code   |
| SCB          | : Scheduled Commercial Bank  | UIN     | : Unique Identification Number   |
| SCODA        | : SEBI Committee on Disclosures and Accounting Standards   | UPSE    | : Uttar Pradesh Stock Exchange Ltd.  |
| SEBI         | : Securities and Exchange Board of India   | UTI MF  | : UTI Mutual Fund  |
| SEC          | : Securities and Exchange Commission, United States  | VaR     | : Value at Risk  |
| SIP          | : Systematic Investment Plan   | VPN     | : Virtual Private Network  |
| SLB          | : Securities Lending and Borrowing   | WBIDFC  | : West Bengal Infrastructure Development Finance Corporation                 |
| SLP          | : Special Leave Petitions  | WDM     | : Wholesale Debt Market  |
|              |  | WP      | : Writ Petition  |
|              |  | WPI     | : Wholesale Price Index  |
|              |  | XBRL    | : Extensible Business Reporting Language                                     |



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This Report can also be accessed on internet – <http://www.sebi.gov.in>

**Conventions used in this Report**

Rs. : Rupees

Lakh : Hundred Thousand

Crore : Ten Million

Million : Ten Lakh

Billion : Thousand Million / Hundred Crore

NA : Not Available / Not Applicable

p.a. : Per annum

Differences in total are due to rounding off and sometimes they may not exactly add up to the last digit.